
(2020) 03 DEL CK 0080

In the Delhi High Court

Case No : Criminal Writ Petition No. 605 Of 2020

Jagmender & Ors

APPELLANT

Vs

State & Anr

RESPONDENT

Date of Decision : 03-03-2020

Acts Referred:

Indian Penal Code, 1860 — Section 34, 323, 341, 354, 506, 509

Citation : (2020) 03 DEL CK 0080

Hon'ble Judges : Brijesh Sethi, J

Bench : Single Bench

Advocate : Anindita Das, Amit Peswani, Nandita Dass, Deepak Sharma

Final Decision : Disposed Of

Judgement

Brijesh Sethi, J

Vide this petition, quashing of FIR No. 229/2017, registered at police station Punjabi Bagh, Delhi for the offences under Sections

323/341/354/506/509/34 IPC is sought on the basis of Settlement Deed of 1st August, 2019 reached between the parties.

Notice.

Mr. Amit Peswani, Advocate appearing for Ms.Nandita Rao, Additional Standing Counsel for respondent No.1/State and Mr. Deepak Sharma,

Advocate for respondent No.2, accept notice.

Learned counsel appearing for respondent No.1/State submits that petitioners as well as respondent No.2/complainant are present in the Court and

they have been identified by the Investigating Officer of this Court.

Respondent No.2, present in the Court, submits that the dispute between the parties has been amicably resolved in terms of Settlement Deed of 1st

August, 2019. She affirms the contents of her Affidavit of 29th February, 2020 supporting this petition and submits that now no dispute with petitioners

survives and so, the proceedings arising out of the FIR in question be brought to an end.

Upon hearing and on perusal of the FIR of this Case, I find that continuance of proceedings arising out of the FIR in question would be an exercise in

futility as the misunderstanding, which led to registration of the FIR, now stands cleared between the parties.

Accordingly, this petition is allowed and FIR No. 229/2017, under Sections 323/341/354/506/509/34 IPC, registered at police station Punjabi Bagh,

Delhi and the proceedings emanating therefrom are quashed qua petitioners.

This petition stands disposed of accordingly.